

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No. 102 of 2021(SZ)
with
OA.No. 2 of 2020 (SZ)

S.Kumaradasan,
Vice President,
Velacherry,
Eri Pathukappu Iyakkam,
Velacherry, Chennai

.... Applicant

Vs

The Government of Tamil Nadu,
Rep by its Chief Secretary,
Chennai and Others.

....Respondent

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1	28.01.2024	Proceedings in Prco. NO. CE/PC-1/2024-1 by TNHB.	1
2	21.02.2024	Proof of Service	3

It is certified that the above document contained in the above typed set of paper are true copies of their original.

Dated at Chennai on this 21st day of February, 2024



COUNSEL FOR 10th RESPONDENT

TAMIL NADU HOUSING BOARD

B. Kannan,
Chief Engineer (City)



6th Floor, CMDA COMPLEX
E&C Market Road
Chennai - 600 107.

Proc.No: CE/PC-1/2024-1

Dated: 28.01.2024

Sub: TNHB – Land Acquisition – Examination of Lands Alienation cases involving objectionable water course lands – Constitution of Technical Committee – Request the Technical Committee member to conduct Joint Inspection in respect of schemes covered in Anna Nagar Division (5 schemes) & K.K.Nagar Division (1 scheme) - Reg.

- Ref: 1. G.O.(D)No.8, Housing and Urban Development (LA2-1) Department, dated. 07.02.2023.
2. U.O.Note No.L.A.1(1)/38779/2006, dated. 15.12.2023.

With reference to the above cited, it is informed that the Government have constituted a Technical Committee to examine the land alienation cases involving objectionable water course lands pertaining to Tamil Nadu Housing Board, after inspecting lands and submit its report to the Empowered Committee in the reference 1st cited.

The constitution of Committee members are as follows,

S. No.	Members	Department
1	Thiru.S.Sridhar, Deputy Director, Geology	Office of the Chief Engineer, State Ground and Surface Water Resources Date Centre, Chennai
2	Chief Engineer, Chennai Region	Water Resources Department, Chepauk, Chennai – 5
3	A representative from the department preferably Head of the department at the district level, Where the subject land is situated	Land Owning Department

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4	District Revenue Officer of the concerned District where the subject land is situated	Revenue and Disaster Management Department
5	Chief Engineer (City or Chief Engineer (Mofussil) (as the case may be)	Tamil Nadu Housing Board

In this regard, it is informed that the Managing Director, Tamil Nadu Housing Board has initially convened meeting on 02.03.2023 with the Technical committee Members and briefed about 9 proposals of objectionable water course to conduct site inspection in City Division lands related to Velacherry, Villivakkam & Konnur, Mullam, Periyakudal, Naduvakkaram, Thiruvanmiyur, Urur, Korattur, Kodambakkam, Virugambakkam and Saligramam in Chennai District. Further the Managing Director, Tamil Nadu Housing Board was already requested the Technical Committee members to submit their reports as early as possible to Tamil Nadu Housing Board.

As per instructions of the Managing Director, Tamil Nadu Housing Board, Members of the Technical Committed have inspected the water course lands pertaining to Velacherry, Thiruvanmiyur and Urur Villages (3 schemes) of Chennai District relates to Besant Nagar Division on 06.03.2023 and submitted their inspection report to Tamil Nadu Housing Board and same was sent to Government vide this office letter dated 03.04.2023 and also got Alienation order vide G.O.(Ms).No.422 Revenue and Disaster Management Land disposal wing, LD5(1) section dated 09.08.2023.

It is further informed that the joint inspection of the Technical Committee Members for Villivakkam & Konnur, Mullam, Periyakudal, Naduvakkarai and Korattur relates to Anna Nagar Division and Kodambakkam, Virugambakkam and Saligramam relates to K.K.Nagar Division are still site inspection pending.

Therefore it is requested again the Technical Committee Members to conduct Joint Inspection for above six proposals on 09.02.2023 pertaining to City Divisions namely Anna Nagar & K.K.Nagar Division (in respect of Chennai District) immediately so as to place the proposals before the Empowered Committee meeting headed by the Chairmanship of the Chief Secretary to Government.

**Chief Engineer (City),
Tamil Nadu Housing Board**

To.

1. Thiru.S.Sridhar,
Deputy Director, Geology,
Office of the Chief Engineer,
State Ground and Surface Water Resources Data Centre,
CSIR Road, VV Kovil St, Mahathma Gandhi Nagar,
Tharamani, Chennai – 600113
2. Chief Engineer,
Water Resources Department,
Chennai Region,
Chepauk, Chennai – 600005.
3. District Revenue Officer,
Collectorate of Chennai District,
Rajaji Salai, George Town,
Chennai – 600001.
4. District Revenue Officer,
Revenue and Disaster Management Department,
Ezhilagam, Chepauk,
Chennai – 600005.



Arun Kumar <arunoffice23@gmail.com>

OA 102 of 2021 (SZ) - NGT SZ -TNHB

1 message

Arun Kumar <arunoffice23@gmail.com>

21 February 2024 at 10:44

To: "tnuhdbksection@gmail.com" <tnuhdbksection@gmail.com>, commissioner@chennaicorporation.gov.in, deech@tnpcb.gov.in

Cc: Indumathy K <induvenky76@gmail.com>, "rameshkannaadvocate@gmail.com" <rameshkannaadvocate@gmail.com>, dshanmuganathan@outlook.com

Respected Sir/Madam,

I'm hereby serving the document in the case of S. Kumaradasan v. The Govt of Tamil Nadu and Others, for your perusal.

Kindly find the attachments herewith.

With regards,
D.R.ARUN KUMAR
STANDING COUNSEL -TNHB (R10)

 **TNHB Proc 28-1-24.pdf**
1227K

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NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No. 102 of 2021(SZ)

S.Kumaradasan

.... Applicant

Vs

The Government of Tamil Nadu,
and Others.

....Respondent

TYPE SET

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(E.No. 1933/2014)
COUNSEL FOR 10TH RESPONDENT
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